

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

13. C.P.(CAA)/277(MB)2023
IN
C.A.(CAA)/33(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Moncon Exports Pvt Ltd.

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner present through physical mode.
2. At the request of Counsel, the matter is adjourned to **02.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)